

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-01-2023

| Date : 05.01.2023 | | | | | | | | | | |
|-------------------|---------------|-------------------------------|-------------------------------|---------------------------------|-----------------|-----------------------------|--------------------------|-----------------------|--------------------|-------------------------------------|
| S L N o | C.A. No. | Date of Applic ation | Case No. | Name of the Applic ant | C.C Typ e | Judge / Court Name | C.C Applied For | Other Docum ent | Dealing Section | Se at |
| 1 | 1240/ 2023 | 05.01.2 023 | WP (C) - 19165 /2014 | P K RATH | GENE RAL | | Order Dtd. 2022-01-03 | | | (S ea t No -) |
| 2 | 1241/ 2023 | 05.01.2 023 | WP (C) - 13018 /2014 | S K BEHERA | GENE RAL | | Order Dtd. 2022-09-15 | | | (S ea t No -) |
| 3 | 1242/ 2023 | 05.01.2 023 | WP (C) - 34636 /2022 | A T NAYAK | GENE RAL | | Order Dtd. 2022-12-20 | | | (S ea t No -) |
| 4 | 1243/ 2023 | 05.01.2 023 | WP (C) - 6034/ 2004 | M KAR | GENE RAL | | Order Dtd. 2004-08-12 | | WRIT BRANCH-6 | (S ea t No - 26) |
| 5 | 1244/ 2023 | 05.01.2 023 | CONTC - 7902/ 2022 | G C JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |
| 6 | 1245/ 2023 | 05.01.2 023 | WP (C) - 35086 /2022 | S.PATTA NAIK | GENE RAL | | Order Dtd. 2022-12-23 | | | (S ea t No - 26) |

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| 7 | 1246/ 2023 | 05.01.2 023 | CONTC - 7999/ 2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |
| 8 | 1247/ 2023 | 05.01.2 023 | CONTC - 7998/ 2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |
| 9 | 1248/ 2023 | 05.01.2 023 | CONTC - 8023/ 2022 | R K MOHAPAT RA | GENE RAL | | Order Dtd. 2023-01-02 | | | (S ea t No - 26) |
| 1 0 | 1249/ 2023 | 05.01.2 023 | CONTC - 7997/ 2022 | SARAT DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |
| 1 1 | 1250/ 2023 | 05.01.2 023 | WP (C) - 5624/ 2016 | M/S.BAS UDEV BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |
| 1 2 | 1251/ 2023 | 05.01.2 023 | WP (C) - 51/20 23 | CHANDRA KANTA NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | WRIT BRANCH-6 | | (S ea t No - 35) |
| 1 3 | 1252/ 2023 | 05.01.2 023 | WP (C) - 21687 /2021 | R.K.BAR IK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-02 | | | (S ea t No - 35) |
| 1 4 | 1253/ 2023 | 05.01.2 023 | MACA- 413/2 015 | B P MOHANTY | GENE RAL | | Order Dtd. 2016-05-13 | ALL ORDER IN IA | MISC. APPEAL SEC. | (S ea t |

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| 1 5 | 1254/ 2023 | 05.01.2 023 | WP (C) - 31805 /2022 | B K PARDHI ADV | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 1 6 | 1255/ 2023 | 05.01.2 023 | WP (C) - 36384 /2022 | M.R.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 1 7 | 1256/ 2023 | 05.01.2 023 | CMP- 389/2 020 | P K MISHRA | GENE RAL | | Order Dtd. 2022-12-14 | WRIT BRANCH-3 | | (S ea t No - 11) |
| 1 8 | 1257/ 2023 | 05.01.2 023 | WP (C) - 35898 /2022 | BALARAM SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 1 9 | 1258/ 2023 | 05.01.2 023 | WP (C) - 15485 /2014 | S.PATTA NAIK | GENE RAL | | Order Dtd. 2023-01-02 | | | (S ea t No - 11) |
| 2 0 | 1259/ 2023 | 05.01.2 023 | WP (C) - 36530 /2022 | MIHIR KANTA RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 2 1 | 1260/ 2023 | 05.01.2 023 | WP (C) - 36767 /2022 | D. BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 2 2 | 1261/ 2023 | 05.01.2 023 | WP (C) - 36381 | M.R.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t |

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| | | | /2022 | | | | | | | No - 11) |
| 2 3 | 1262/ 2023 | 05.01.2 023 | WP (C) - 5086/ 2018 | B BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 2 4 | 1263/ 2023 | 05.01.2 023 | WP (C) - 10816 /2022 | A K PANDA | GENE RAL | | Order Dtd. 2022-12-20 | | | (S ea t No - 11) |
| 2 5 | 1264/ 2023 | 05.01.2 023 | WP (C) - 35670 /2022 | M.R.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 2 6 | 1265/ 2023 | 05.01.2 023 | WP (C) - 34180 /2022 | T K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 2 7 | 1266/ 2023 | 05.01.2 023 | WP (C) - 12474 /2022 | A K PANDA | GENE RAL | | Order Dtd. 2022-12-21 | | | (S ea t No - 11) |
| 2 8 | 1267/ 2023 | 05.01.2 023 | WP (C) - 26756 /2022 | BALARAM SINGH | GENE RAL | | Order Dtd. 2022-12-14 | | | (S ea t No - 11) |
| 2 9 | 1268/ 2023 | 05.01.2 023 | WP (C) - 35993 /2022 | D K BAL ADV | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |

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| 30 | 1269/2023 | 05.01.2023 | WP (C) - 22402/2017 | SARADA NAYAK | GENERAL | | Order Dtd. 2022-12-08 | | | (Seat No - 11) |
| 31 | 1270/2023 | 05.01.2023 | WP (C) - 134/2023 | P K DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 11) |
| 32 | 1271/2023 | 05.01.2023 | WP (C) - 17585/2021 | K C PANDA | GENERAL | | Order Dtd. 2022-12-20 | | | (Seat No - 11) |
| 33 | 1272/2023 | 05.01.2023 | WP (C) - 138/2023 | P K DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 11) |
| 34 | 1273/2023 | 05.01.2023 | WP (C) - 18542/2022 | P K MISHRA | GENERAL | | Order Dtd. 2022-07-28 | | | (Seat No - 11) |
| 35 | 1274/2023 | 05.01.2023 | WP (C) - 36669/2022 | D. BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 11) |
| 36 | 1275/2023 | 05.01.2023 | WP (C) - 34849/2022 | B K NAYAK | GENERAL | | Order Dtd. 2022-12-21 | | | (Seat No - 11) |
| 37 | 1276/2023 | 05.01.2023 | CONTC - 7437/2021 | MITHUN DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-01-02 | | | (Seat No - 11) |

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| 3 8 | 1277/ 2023 | 05.01.2 023 | WP (C) - 36423 /2022 | S.K. PARIDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 3 9 | 1278/ 2023 | 05.01.2 023 | WA- 307/2 021 | M R BARIK | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 4 0 | 1279/ 2023 | 05.01.2 023 | WP (C) - 35564 /2022 | K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 4 1 | 1280/ 2023 | 05.01.2 023 | WP (C) - 34397 /2022 | BANABIH ARI RAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 4 2 | 1281/ 2023 | 05.01.2 023 | WP (C) - 35564 /2022 | B.K. PARDHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 4 3 | 1282/ 2023 | 05.01.2 023 | WA- 1196/ 2022 | M M NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | WRIT APPEAL | (S ea t No - 5) |
| 4 4 | 1283/ 2023 | 05.01.2 023 | WP (C) - 34401 /2022 | T.BAG | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-4 | (S ea t No - 27) |
| 4 5 | 1284/ 2023 | 05.01.2 023 | WP (C) - | K. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (S ea |

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| | | | 35569 /2022 | | | OLD | | | | t No - 27) |
| 4 6 | 1285/ 2023 | 05.01.2 023 | WP (C) - 31307 /2022 | P K MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-01-02 | | | (S ea t No - 27) |
| 4 7 | 1286/ 2023 | 05.01.2 023 | WP (C) - 3644/ 2021 | B R DALAI | GENE RAL | | Order Dtd. 2021-02-02 | | | (S ea t No - 27) |
| 4 8 | 1287/ 2023 | 05.01.2 023 | WP (C) - 35546 /2022 | T. BAG | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 27) |
| 4 9 | 1288/ 2023 | 05.01.2 023 | WP (C) - 35492 /2022 | B K BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-02 | | | (S ea t No - 27) |
| 5 0 | 1289/ 2023 | 05.01.2 023 | WP (C) - 35798 /2022 | PRAVAT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 27) |
| 5 1 | 1290/ 2023 | 05.01.2 023 | WP (C) - 35492 /2022 | SUPRIYA BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-02 | | | (S ea t No - 27) |
| 5 2 | 1291/ 2023 | 05.01.2 023 | WP (C) - 35271 /2022 | K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-02 | | | (S ea t No - 27) |

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| 53 | 1292/2023 | 05.01.2023 | WP (C) - 14994/2017 | K MANDAL | C.O. | DR (J) | Order Dtd. 2023-01-03 | | | (Seat No - 27) |
| 54 | 1293/2023 | 05.01.2023 | WP (C) - 32742/2022 | A.K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 27) |
| 55 | 1294/2023 | 05.01.2023 | WP (C) - 36801/2022 | GYANENDRA CHANDRA SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 27) |
| 56 | 1295/2023 | 05.01.2023 | WP (C) - 23593/2022 | B. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 27) |
| 57 | 1296/2023 | 05.01.2023 | WP (C) - 35932/2022 | ASUTOSH MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 27) |
| 58 | 1297/2023 | 05.01.2023 | WP (C) - 35872/2022 | T.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 27) |
| 59 | 1298/2023 | 05.01.2023 | WP (C) - 34419/2022 | MADAN MOHAN DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-02 | | | (Seat No - 27) |
| 60 | 1299/2023 | 05.01.2023 | WP (C) - 36622 | D BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 27) |

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| | | | /2022 | | | | | | | No - 27) |
| 61 | 1300/2023 | 05.01.2023 | WP (C) - 27295/2022 | RABINDR A KUMAR PATNAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S eat No - 27) |
| 62 | 1301/2023 | 05.01.2023 | WP (C) - 35559/2022 | K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S eat No - 27) |
| 63 | 1302/2023 | 05.01.2023 | WP (C) - 20234/2022 | P.K. LENKA | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S eat No - 27) |
| 64 | 1303/2023 | 05.01.2023 | RSA-206/2022 | IPSITA ACHARYA | GENERAL | | Order Dtd. 2022-10-26Appealmemo, V akalatnama, | APPELLANT COURT JUDGEMENT DT 18/7/2022 TRIAL COURT JUDGEMENT DT 23/7/2015 PLAIN T IN CS 18/15 WITH INDEX | SECOND APPEAL | (S eat No - 1) |
| 65 | 1304/2023 | 05.01.2023 | WP (C) - 20234/2022 | R.K. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S eat No - 1) |
| 66 | 1305/2023 | 05.01.2023 | WPC (O A) - | B D BISWAL | GENERAL | | Order Dtd. 2022-02- | | | (S eat |

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| | | | 1478/ 2012 | | | | 24Petition,Ann exure, | | | t No - 1) |
| 6 7 | 1306/ 2023 | 05.01.2 023 | WP (C) - 36270 /2022 | SHARMIS THA SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 6 8 | 1307/ 2023 | 05.01.2 023 | WPC (O AC) - 2038/ 2018 | M R PRADHAN | GENE RAL | | Order Dtd. 2022-09-21 | | | (S ea t No - 1) |
| 6 9 | 1308/ 2023 | 05.01.2 023 | WP (C) - 36524 /2022 | B.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 7 0 | 1309/ 2023 | 05.01.2 023 | MATA- 54/20 18 | P K MISHRA | GENE RAL | | Order Dtd. 2022-12-05 | FIRST APPEAL | | (S ea t No - 3) |
| 7 1 | 1310/ 2023 | 05.01.2 023 | OJC- 17319 /2001 | SARADA NAYAK | GENE RAL | | AnnexureMisc.c ase, | WRIT BRANCH-1 | | (S ea t No - 4) |
| 7 2 | 1311/ 2023 | 05.01.2 023 | CRLMC - 4004/ 2022 | S G SINGH | GENE RAL | | Order Dtd. 2022-12- 20Affidavit, | | | (S ea t No - 4) |
| 7 3 | 1312/ 2023 | 05.01.2 023 | WP (C) - 35177 /2022 | P.HAZAR Y | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | WRIT BRANCH (DIVISION BENCH-3) | | (S ea t No - 12 3) |
| 7 4 | 1313/ 2023 | 05.01.2 023 | WP (C) - 35177 /2022 | K.C.SWA IN | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | WRIT BRANCH (DIVISION BENCH-3) | | (S ea t No - 12) |

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| 75 | 1314/2023 | 05.01.2023 | CRLMP - 2246/2021 | S K SINGH | GENERAL | | Order Dtd. 2022-07-29 | | WRIT BRANCH-5 | (Seat No - 23) |
| 76 | 1315/2023 | 05.01.2023 | WP (C) - 35545/2022 | K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 23) |
| 77 | 1316/2023 | 05.01.2023 | WP (C) - 35545/2022 | S.BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 23) |
| 78 | 1317/2023 | 05.01.2023 | BLAPL - 2565/2019 | B K ROUTRAY | GENERAL | | Order Dtd. 2019-08-27 | | | (Seat No - 23) |
| 79 | 1318/2023 | 05.01.2023 | WP (C) - 14737/2015 | D K DEHURY | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | WRIT BRANCH-6 | (Seat No - 35) |
| 80 | 1319/2023 | 05.01.2023 | WP (C) - 34920/2022 | KSHIEISH | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-5 | (Seat No - 22) |
| 81 | 1320/2023 | 05.01.2023 | ABLAPL - 9145/2022 | R K BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 22) |
| 82 | 1321/2023 | 05.01.2023 | WP (C) - 36789 | B D BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 22) |

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| | | | /2022 | | | | | | | No - 22) |
| 83 | 1322/2023 | 05.01.2023 | WP (C) - 36845/2022 | PRAFULLA CHANDRA DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 22) |
| 84 | 1323/2023 | 05.01.2023 | WP (C) - 36844/2022 | PRAFULLA CHANDRA DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 22) |
| 85 | 1324/2023 | 05.01.2023 | WP (C) - 36818/2022 | S PATTANAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (Seat No - 22) |
| 86 | 1325/2023 | 05.01.2023 | CRLMP - 1092/2022 | A K PANDA | GENERAL | | Order Dtd. 2022-11-04 | | WRIT BRANCH-4 | (Seat No - 19) |
| 87 | 1326/2023 | 05.01.2023 | WPC (OAC) - 4641/2016 | J PRADHAN | C.O. | COURT NO. 14 | Order Dtd. 2022-12-23 | | | (Seat No - 19) |
| 88 | 1327/2023 | 05.01.2023 | WP (C) - 36426/2022 | R R DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | WRIT BRANCH-4 | (Seat No - 17) |
| 89 | 1328/2023 | 05.01.2023 | ABLAP L- 4598/2021 | SUVENDU BARIK | GENERAL | | Order Dtd. 2021-04-19 | | | (Seat No - 17) |

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| 90 | 1329/2023 | 05.01.2023 | ABLAP L-15390/2022 | D K MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-12-19 | | BAIL-2 (CRMINAL MISC-2) | (Seat No - 9) |
| 91 | 1330/2023 | 05.01.2023 | WP (C) - 31537/2022 | A K MISHRA | GENERAL | | Order Dtd. 2022-11-28 | | | (Seat No - 9) |
| 92 | 1331/2023 | 05.01.2023 | CONTC - 7421/2022 | S K SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-12-16 | | | (Seat No - 9) |
| 93 | 1332/2023 | 05.01.2023 | WPC (O AC) - 1830/2018 | DILLIP SAMAL | GENERAL | | Order Dtd. 2022-11-17 | | | (Seat No - 9) |
| 94 | 1333/2023 | 05.01.2023 | CONTC - 1060/2016 | S K BISWAL | C.O. | COURT NO. 3 | Order Dtd. 2023-01-02 | | | (Seat No - 9) |
| 95 | 1334/2023 | 05.01.2023 | WP (C) - 36562/2022 | S.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 9) |
| 96 | 1335/2023 | 05.01.2023 | WP (C) - 36655/2022 | S.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 9) |
| 97 | 1336/2023 | 05.01.2023 | TRP (C) - 348/2022 | DILLIP SAMAL | GENERAL | | Order Dtd. 2022-12-23 | | | (Seat No - 9) |
| 98 | 1337/2023 | 05.01.2023 | WP (C) - 37141/2022 | ATMAJIT MANMITH DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 9) |

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| 99 | 1338/2023 | 05.01.2023 | WP (C) - 35458/2022 | D.NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 9) |
| 100 | 1339/2023 | 05.01.2023 | BLAPL - 3631/2022 | BALARAM SINGH | GENERAL | | Order Dtd. 2022-12-09 | | CRL.MIS (CRIMINAL MISC-3) | (Seat No - 3) |
| 101 | 1340/2023 | 05.01.2023 | WP (C) - 34771/2022 | B.SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 3) |
| 102 | 1341/2023 | 05.01.2023 | CRLA-231/2017 | S S BISWAL | GENERAL | | Order Dtd. 2018-08-27 | | CRIMINAL APPEAL | (Seat No - 2) |
| 103 | 1342/2023 | 05.01.2023 | WP (C) - 36254/2022 | S.P.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 104 | 1343/2023 | 05.01.2023 | WP (C) - 36252/2022 | S.P.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 105 | 1344/2023 | 05.01.2023 | WP (C) - 139/2023 | P.K. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 106 | 1345/2023 | 05.01.2023 | WP (C) - 7019/2018 | N. ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 107 | 1346/2023 | 05.01.2023 | CRLMA - 237/2022 | U C DORA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (Seat No - 2) |

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| 1 0 8 | 1347/ 2023 | 05.01.2 023 | WP (C) - 7019/ 2018 | S.K. BISWAL | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 1 0 9 | 1348/ 2023 | 05.01.2 023 | BLAPL - 12994 /2022 | BALARAM SINGH | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 1 1 0 | 1349/ 2023 | 05.01.2 023 | BLAPL - 12979 /2022 | B DAS | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 1 1 1 | 1350/ 2023 | 05.01.2 023 | WP (C) - 14756 /2016 | R.K. MOHAPAT RA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 1 1 2 | 1351/ 2023 | 05.01.2 023 | BLAPL - 12974 /2022 | RANJAN DAS | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 1 1 3 | 1352/ 2023 | 05.01.2 023 | WP (C) - 14756 /2016 | NIRANJA N SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 1 1 4 | 1353/ 2023 | 05.01.2 023 | BLAPL - 12941 /2022 | DEBASIS H MISHRA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |
| 1 1 5 | 1354/ 2023 | 05.01.2 023 | BLAPL - 11254 /2022 | A KALASH | C.O. | COURT NO. 5 | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |
| 1 1 6 | 1355/ 2023 | 05.01.2 023 | WP (C) - 34639 | S.S. BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t |

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| 117 | 1356/2023 | 05.01.2023 | WP (C) - 36537/2022 | A.K.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 118 | 1357/2023 | 05.01.2023 | BLAPL - 10842/2022 | A K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 119 | 1358/2023 | 05.01.2023 | WP (C) - 36535/2022 | AJIT KUMAR SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 120 | 1359/2023 | 05.01.2023 | CRLMP - 2226/2022 | R K BARIK | GENERAL | | Order Dtd. 2022-12-09 | | | (Seat No - 2) |
| 121 | 1360/2023 | 05.01.2023 | WP (C) - 35017/2022 | H.K. MOHANTA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 122 | 1361/2023 | 05.01.2023 | CMP-1170/2022 | M N MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 123 | 1362/2023 | 05.01.2023 | CRLREV-203/2021 | GANESH SAHOO | GENERAL | | Order Dtd. 2022-11-17 | | CRIMINAL REVISION | (Seat No - 3) |
| 124 | 1363/2023 | 05.01.2023 | WP (C) - 16196/2022 | J.PRADHAN | C.O. | COURT NO. 6 | Order Dtd. 2023-01-04 | | | (Seat No - 3) |
| 125 | 1364/2023 | 05.01.2023 | WP (C) - | NIRANJAN ROUT | C.O. | CHIEF JUSTI | Order Dtd. 2023-01-04 | | | (Seat No - 3) |

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| 5 | | | 7023/ 2018 | | | CE'S COURT | | | | t No - 3) |
| 1 2 6 | 1365/ 2023 | 05.01.2 023 | WP (C) - 7023/ 2018 | S.K. BEHERA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 2 7 | 1366/ 2023 | 05.01.2 023 | WP (C) - 36255 /2022 | S.P.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 2 8 | 1367/ 2023 | 05.01.2 023 | WP (C) - 36251 /2022 | S.P.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 2 9 | 1368/ 2023 | 05.01.2 023 | CRLRE V- 568/2 015 | A K SWAIN | GENE RAL | | Order Dtd. 2016-07-27 | | CRIMINAL REVISION | (S ea t No - 4) |
| 1 3 0 | 1369/ 2023 | 05.01.2 023 | WP (C) - 34188 /2022 | H.K. MOHANTA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH-2) | (S ea t No - 11 3) |
| 1 3 1 | 1370/ 2023 | 05.01.2 023 | WP (C) - 36812 /2022 | T.K.MOH ANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-1 | (S ea t No - 3) |
| 1 3 2 | 1371/ 2023 | 05.01.2 023 | WP (C) - 36625 /2022 | P.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 3 3 | 1372/ 2023 | 05.01.2 023 | WP (C) - 35663 /2022 | M.R.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |

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| 1 3 4 | 1373/ 2023 | 05.01.2 023 | WP (C) - 36623 /2022 | P.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 3 5 | 1374/ 2023 | 05.01.2 023 | CMP- 1167/ 2022 | R K BARIK | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 3 6 | 1375/ 2023 | 05.01.2 023 | WP (C) - 36621 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 3 7 | 1376/ 2023 | 05.01.2 023 | WP (C) - 35668 /2022 | M.R.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 3 8 | 1377/ 2023 | 05.01.2 023 | WP (C) - 36378 /2022 | M.R.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 3 9 | 1378/ 2023 | 05.01.2 023 | CMP- 1246/ 2022 | B K DAS | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 3) |
| 1 4 0 | 1379/ 2023 | 05.01.2 023 | WP (C) - 36620 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 4 1 | 1380/ 2023 | 05.01.2 023 | CMP- 1132/ 2022 | TUKUNA KUMAR MISHRA | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 3) |
| 1 4 2 | 1381/ 2023 | 05.01.2 023 | WP (C) - 36649 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |

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| 1 4 3 | 1382/ 2023 | 05.01.2 023 | CMP- 1169/ 2022 | S MOHARAN A | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 3) |
| 1 4 4 | 1383/ 2023 | 05.01.2 023 | WP (C) - 36644 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 4 5 | 1384/ 2023 | 05.01.2 023 | CMP- 1169/ 2022 | P C MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 3) |
| 1 4 6 | 1385/ 2023 | 05.01.2 023 | SA- 175/2 002 | M PAGAL | GENE RAL | | PetitionAnnexu re, | T S NO 88/96 PLAIN T COPY , WS COPIE S AND ALL DOCUM ENTS FILED BY THE PLAIN TIFF AND DEFEN DANT , JUDGE MENT AND DECRE E | | (S ea t No - 3) |
| 1 4 7 | 1386/ 2023 | 05.01.2 023 | WP (C) - 36738 /2022 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 4 8 | 1387/ 2023 | 05.01.2 023 | WP (C) - 36376 | M.R.SAH OO | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t |

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| 1 4 9 | 1388/ 2023 | 05.01.2 023 | CMP- 786/2 014 | H B MANGARA J | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 3) |
| 1 5 0 | 1389/ 2023 | 05.01.2 023 | WP (C) - 36660 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 5 1 | 1390/ 2023 | 05.01.2 023 | WP (C) - 36627 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 5 2 | 1391/ 2023 | 05.01.2 023 | WP (C) - 36658 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 5 3 | 1392/ 2023 | 05.01.2 023 | WP (C) - 36638 /2022 | P.K. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 5 4 | 1393/ 2023 | 05.01.2 023 | WP (C) - 36618 /2022 | P.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 5 5 | 1394/ 2023 | 05.01.2 023 | WP (C) - 36619 /2022 | P.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 5 6 | 1395/ 2023 | 05.01.2 023 | WP (C) - 36629 /2022 | P.K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 5 | 1396/ 2023 | 05.01.2 023 | WP (C) - | P.K. SWAIN | C.O. | COURT NO. 3 | Order Dtd. 2023-01-04 | | | (S ea |

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| 7 | | | 36626 /2022 | | | OLD | | | | t No - 3) |
| 1 5 8 | 1397/ 2023 | 05.01.2 023 | BLAPL - 1665/ 2022 | M.R.BAR IK | C.O. | COURT NO. 6 | Order Dtd. 2023-01-03 | | | (S ea t No - 3) |
| 1 5 9 | 1398/ 2023 | 05.01.2 023 | WP (C) - 36739 /2022 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 6 0 | 1399/ 2023 | 05.01.2 023 | WPC (O AC) - 1833/ 2006 | H.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 6 1 | 1400/ 2023 | 05.01.2 023 | WP (C) - 36740 /2022 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 6 2 | 1401/ 2023 | 05.01.2 023 | WPC (O AC) - 2579/ 2006 | M/S H.N MOHAPAT RA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 6 3 | 1402/ 2023 | 05.01.2 023 | WP (C) - 36509 /2022 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 6 4 | 1403/ 2023 | 05.01.2 023 | CMP- 1585/ 2017 | P R SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-02 | | | (S ea t No - 3) |
| 1 6 5 | 1404/ 2023 | 05.01.2 023 | WP (C) - 36001 /2022 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 1 | 1405/ 2023 | 05.01.2 | WP (C) | MADAN | GENE | | CounterAffidav | | WRIT | (S |

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| 66 | 2023 | 023 | - 11714 /2022 | DAS | RAL | | it, | | BRANCH-6 | ea t No - 25) |
| 167 | 1406/ 2023 | 05.01.2 023 | CMP- 1274/ 2022 | H JENA | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | WRIT BRANCH-3 | (S ea t No - 12) |
| 168 | 1407/ 2023 | 05.01.2 023 | WP (C) - 36004 /2022 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 12) |
| 169 | 1408/ 2023 | 05.01.2 023 | WP (C) - 9856/ 2017 | ANIL SAHOO | GENE RAL | | Entire Order | | WRIT BRANCH-8 | (S ea t No - 40) |
| 170 | 1409/ 2023 | 05.01.2 023 | CMP- 1135/ 2022 | PRAFULL A CHANDRA DAS | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 40) |
| 171 | 1410/ 2023 | 05.01.2 023 | WPC (O AC) - 908/2 005 | S.MOHAN TY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 40) |
| 172 | 1411/ 2023 | 05.01.2 023 | WP (C) - 36007 /2022 | A. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 40) |
| 173 | 1412/ 2023 | 05.01.2 023 | CMP- 1129/ 2022 | R R DAS | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - - |

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| 1 7 4 | 1413/ 2023 | 05.01.2 023 | WP (C) - 10944 /2022 | A K JATI | GENE RAL | | Order Dtd. 2022-10-21 | | | (S ea t No - 40) |
| 1 7 5 | 1414/ 2023 | 05.01.2 023 | BLAPL - 9106/ 2022 | R.K. MALLICK | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 40) |
| 1 7 6 | 1415/ 2023 | 05.01.2 023 | WP (C) - 36296 /2022 | A K PANDA | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 40) |
| 1 7 7 | 1416/ 2023 | 05.01.2 023 | BLAPL - 9163/ 2022 | G. SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 40) |
| 1 7 8 | 1417/ 2023 | 05.01.2 023 | CONTC - 7979/ 2022 | K.P.BEH ERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 40) |
| 1 7 9 | 1418/ 2023 | 05.01.2 023 | CONTC - 6327/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-12-16 | | CONTEMPT | (S ea t No - 1) |
| 1 8 0 | 1419/ 2023 | 05.01.2 023 | WP (C) - 34739 /2022 | M R SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 8 1 | 1420/ 2023 | 05.01.2 023 | BLAPL - 9153/ 2022 | ABINASH SUNDARA Y | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No |

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| 1 8 2 | 1421/ 2023 | 05.01.2 023 | CONTC - 1239/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 1 8 3 | 1422/ 2023 | 05.01.2 023 | CONTC - 7929/ 2022 | S.K.PRA DHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 1 8 4 | 1423/ 2023 | 05.01.2 023 | BLAPL - 9172/ 2022 | M.D. BISWAL | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 8 5 | 1424/ 2023 | 05.01.2 023 | CONTC - 1238/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 1 8 6 | 1425/ 2023 | 05.01.2 023 | BLAPL - 9173/ 2022 | R.K. BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 8 7 | 1426/ 2023 | 05.01.2 023 | BLAPL - 10380 /2022 | S.SAMAL | C.O. | COURT NO. 10 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 8 8 | 1427/ 2023 | 05.01.2 023 | CONTC - 7904/ 2022 | G.C.JEN A | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 1 8 9 | 1428/ 2023 | 05.01.2 023 | BLAPL - 9152/ 2022 | MAHES DAS | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 9 0 | 1429/ 2023 | 05.01.2 023 | CONTC - 1237/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t |

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| | | | 2022 | | | | | | | No - 1) |
| 1 9 1 | 1430/ 2023 | 05.01.2 023 | CONTC - 7903/ 2022 | G.C.JEN A | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 1 9 2 | 1431/ 2023 | 05.01.2 023 | BLAPL - 9171/ 2022 | A.K. RANA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 9 3 | 1432/ 2023 | 05.01.2 023 | CONTC - 1236/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 1 9 4 | 1433/ 2023 | 05.01.2 023 | CONTC - 1235/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 1 9 5 | 1434/ 2023 | 05.01.2 023 | WP (C) - 35249 /2022 | K.C. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 9 6 | 1435/ 2023 | 05.01.2 023 | WP (C) - 36656 /2022 | R.K. SARANGI | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 9 7 | 1436/ 2023 | 05.01.2 023 | WP (C) - 36654 /2022 | R.K.SAR ANGI | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 9 8 | 1437/ 2023 | 05.01.2 023 | WP (C) - 36657 /2022 | R.K. SARANGI | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 1 9 9 | 1438/ 2023 | 05.01.2 023 | WP (C) - | C.K. ROUT | C.O. | COURT NO. | Order Dtd. 2023-01-04 | | | (S ea |

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| 9 | | | 34605/2022 | | | 20 | | | | t No - 1) |
| 2 0 0 | 1439/ 2023 | 05.01.2 023 | CONTC - 1234/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 2 0 1 | 1440/ 2023 | 05.01.2 023 | WP (C) - 31482 /2022 | A. MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 2 0 2 | 1441/ 2023 | 05.01.2 023 | CONTC - 1232/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 2 0 3 | 1442/ 2023 | 05.01.2 023 | CONTC - 1231/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 2 0 4 | 1443/ 2023 | 05.01.2 023 | CONTC - 1230/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-11-17 | | | (S ea t No - 1) |
| 2 0 5 | 1444/ 2023 | 05.01.2 023 | CONTC - 1229/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 2 0 6 | 1445/ 2023 | 05.01.2 023 | CONTC - 1228/ 2022 | B MOHANTY | GENE RAL | | Order Dtd. 2022-10-26 | | | (S ea t No - 1) |
| 2 0 7 | 1446/ 2023 | 05.01.2 023 | CONTC - 4936/ 2022 | P K PATTANA IK | GENE RAL | | Order Dtd. 2022-11- 03Petition, | | | (S ea t No - 1) |
| 2 | 1447/ | 05.01.2 | ABLAP | G.JAYAS | C.O. | COURT | Order Dtd. | | | (S |

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| 08 | 2023 | 023 | L-16154/2022 | INGH | | NO. 2 | 2023-01-03 | | | eat No - 1) |
| 209 | 1448/2023 | 05.01.2023 | CRLMC - 430/2015 | B PRUSTY | GENERAL | | Order Dtd. 2022-07-22 | | | (Seat No - 1) |
| 210 | 1449/2023 | 05.01.2023 | FAO-83/2020 | K K NATH | GENERAL | | Order Dtd. 2022-12-20 | | | (Seat No - 1) |
| 211 | 1450/2023 | 05.01.2023 | ABLAP L-15020/2022 | BICHITRA NARAYAN SATAPATHY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 1) |
| 212 | 1451/2023 | 05.01.2023 | RVWPE T-195/2022 | D NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2023-01-04 | | | (Seat No - 1) |
| 213 | 1452/2023 | 05.01.2023 | CRLREV-827/2009 | PRASANJIT BEHERA | GENERAL | | Order Dtd. 2010-01-18 | | CRIMINAL REVISION | (Seat No - 2) |
| 214 | 1453/2023 | 05.01.2023 | CRLA-567/2020 | ASHOK KU. SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | CRIMINAL APPEAL | (Seat No - 4) |
| 215 | 1454/2023 | 05.01.2023 | RSA-353/2018 | M R BARIK | C.O. | COURT NO. 7 | Order Dtd. 2023-01-04 | | | (Seat No - 4) |
| 216 | 1455/2023 | 05.01.2023 | ABLAP L-7190/2019 | S K MOHANTY | GENERAL | | Order Dtd. 2021-07-22 | | | (Seat No - 4) |

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| 217 | 1456/2023 | 05.01.2023 | CRLA-220/2015 | R.R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | CRIMINAL APPEAL | (Seat No - 5) |
| 218 | 1457/2023 | 05.01.2023 | ABLAP L-14911/2022 | R.K.SAHU | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (Seat No - 5) |
| 219 | 1458/2023 | 05.01.2023 | ABLAP L-8931/2021 | D SAMAL | C.O. | COURT NO. 7 | Order Dtd. 2023-01-04 | | | (Seat No - 5) |
| 220 | 1459/2023 | 05.01.2023 | ABLAP L-5786/2019 | S K MOHANTY | GENERAL | | Order Dtd. 2020-08-25 | | | (Seat No - 5) |
| 221 | 1460/2023 | 05.01.2023 | JCRLA - 19/2012 | T.R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-12-23 | | | (Seat No - 5) |
| 222 | 1461/2023 | 05.01.2023 | ABLAP L-5734/2019 | S K MOHANTY | GENERAL | | Order Dtd. 2020-08-25 | | CRL.MIS (CRIMINAL MISC-3) | (Seat No - 14) |
| 223 | 1462/2023 | 05.01.2023 | ABLAP L-3586/2021 | H K DASH | C.O. | COURT NO. 7 | Order Dtd. 2023-01-04 | | | (Seat No - 14) |
| 224 | 1463/2023 | 05.01.2023 | ABLAP L-14881/2022 | R.R.NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 14) |
| 225 | 1464/2023 | 05.01.2023 | GCRLA - | G.C. BARIK | C.O. | COURT NO. 7 | Order Dtd. 2022-12-23 | | | (Seat |

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| 5 | | | 18/2015 | | | | | | | t No - 14) |
| 2 2 6 | 1465/ 2023 | 05.01.2 023 | WPC (O AC)- 887/2 019 | D K MOHANTY | GENE RAL | | Judgement Dtd. 2022-12-22 | | OA Branch | (S ea t No - 1) |
| 2 2 7 | 1466/ 2023 | 05.01.2 023 | ABLAP L- 10712 /2022 | S P BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 2 2 8 | 1467/ 2023 | 05.01.2 023 | ABLAP L- 14878 /2022 | H.K.DAS H | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 2 2 9 | 1468/ 2023 | 05.01.2 023 | WP (C) - 21611 /2011 | K MOHANTY | GENE RAL | | Order Dtd. 2022-04-19 | | | (S ea t No - 1) |
| 2 3 0 | 1469/ 2023 | 05.01.2 023 | ABLAP L- 14858 /2022 | BISWARA NJAN DALAI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 2 3 1 | 1470/ 2023 | 05.01.2 023 | ABLAP L- 3458/ 2022 | P K SWAIN ADV | C.O. | COURT NO. 7 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 2 3 2 | 1471/ 2023 | 05.01.2 023 | WP (C) - 2805/ 2022 | T PRAHARA J | GENE RAL | | Order Dtd. 2022-02-24 | | | (S ea t No - 1) |
| 2 3 3 | 1472/ 2023 | 05.01.2 023 | ABLAP L- 14848 /2022 | P.K.MOH ANTY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |

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| 2 3 4 | 1473/ 2023 | 05.01.2 023 | WP (C) - 13674 /2018 | S S BISWAL | GENE RAL | | Order Dtd. 2022-12-23 | | | (S ea t No - 1) |
| 2 3 5 | 1474/ 2023 | 05.01.2 023 | ABLAP L- 14828 /2022 | D.SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 2 3 6 | 1475/ 2023 | 05.01.2 023 | ABLAP L- 10885 /2022 | N HARISHC HANDAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | CRIMINAL MISC- 1 (BAIL-1) | (S ea t No - 3) |
| 2 3 7 | 1476/ 2023 | 05.01.2 023 | WP (C) - 33271 /2022 | P K JENA | GENE RAL | | Order Dtd. 2022-12-07 | 12/12 /2022 | | (S ea t No - 3) |
| 2 3 8 | 1477/ 2023 | 05.01.2 023 | CRLMP - 2698/ 2022 | RAKESH KUMAR SARANGI | C.O. | COURT NO. 6 | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 2 3 9 | 1478/ 2023 | 05.01.2 023 | WP (C) - 18445 /2010 | S.PATTA NAIK | GENE RAL | | Order Dtd. 2016-06-28 | | WRIT BRANCH-4 | (S ea t No - 19) |
| 2 4 0 | 1479/ 2023 | 05.01.2 023 | CRLMC - 722/2 021 | R.K.MAL LICK | C.O. | COURT NO. 6 | Order Dtd. 2022-12-22 | | | (S ea t No - 19) |
| 2 4 1 | 1480/ 2023 | 05.01.2 023 | ABLAP L- 16163 /2022 | J P KAR | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (S ea t No - 19) |
| 2 4 | 1481/ 2023 | 05.01.2 023 | WP (C) - | M R BARIK | GENE RAL | | | C C OF | | (S ea |

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| 2 | | | 28122/2013 | | | | | MANUSCRIPT | | t No - 19) |
| 243 | 1482/2023 | 05.01.2023 | WP (C) - 9259/2009 | P K SWAIN | GENERAL | | Order Dtd. 2022-12-06 | | | (Seat No - 19) |
| 244 | 1483/2023 | 05.01.2023 | WP (C) - 6014/2009 | RAJAT DAS | GENERAL | | Order Dtd. 2022-12-08 | | | (Seat No - 19) |
| 245 | 1484/2023 | 05.01.2023 | WP (C) - 7851/2009 | RAJAT DAS | GENERAL | | Order Dtd. 2022-12-09 | | | (Seat No - 19) |
| 246 | 1485/2023 | 05.01.2023 | BLAPL - 2818/2021 | S SATARAY | C.O. | COURT NO. 6 | Order Dtd. 2022-12-23 | | | (Seat No - 19) |
| 247 | 1486/2023 | 05.01.2023 | WP (C) - 20341/2009 | RAJAT DAS | GENERAL | | Order Dtd. 2022-12-15 | | | (Seat No - 19) |
| 248 | 1487/2023 | 05.01.2023 | WP (C) - 23422/2022 | RAJAT DAS | GENERAL | | Order Dtd. 2022-12-14 | | | (Seat No - 19) |
| 249 | 1488/2023 | 05.01.2023 | CRLA-192/2016 | S K PRADHAN | GENERAL | | Judgement Dtd. 2022-12-12 | | | (Seat No - 19) |

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| 250 | 1489/2023 | 05.01.2023 | RSA-500/2014 | R PRADHAN | GENERAL | | Order Dtd. 2015-03-10 Petition, Annexure, | | SECOND APPEAL | (Seat No - 2) |
| 251 | 1490/2023 | 05.01.2023 | CRLMC - 1029/2017 | U C DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (Seat No - 2) |
| 252 | 1491/2023 | 05.01.2023 | RSA-193/2007 | BABAJI CHARAN SWAIN | GENERAL | | Judgement Dtd. 2019-09-20 | | | (Seat No - 2) |
| 253 | 1492/2023 | 05.01.2023 | SA-295/1981 | P K BEHERA | GENERAL | | Order Dtd. 1992-10-23 | | | (Seat No - 2) |
| 254 | 1493/2023 | 05.01.2023 | CRLMP - 900/2022 | D PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | WRIT BRANCH-6 | (Seat No - 24) |
| 255 | 1494/2023 | 05.01.2023 | CRLMP - 2597/2022 | P K MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-01-03 | | WRIT BRANCH-8 | (Seat No - 40) |
| 256 | 1495/2023 | 05.01.2023 | WP (C) - 31057/2022 | MOHAN BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-03 | | | (Seat No - 40) |
| 257 | 1496/2023 | 05.01.2023 | LAA-11/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-21 | | FIRST APPEAL | (Seat No - 5) |
| 2 | 1497/ | 05.01.2 | CRLA- | SK | C.O. | COURT | Order Dtd. | | CRIMINAL | (S |

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| 58 | 2023 | 023 | 507/2022 | MEHERULA | | NO. 5 | 2023-01-03 | | APPEAL | eat No - 7) |
| 259 | 1498/2023 | 05.01.2023 | WP (C) - 31058/2022 | MOHAN BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-03 | | | (Seat No - 7) |
| 260 | 1499/2023 | 05.01.2023 | SA-12/1998 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-21 | | | (Seat No - 7) |
| 261 | 1500/2023 | 05.01.2023 | ABLAP L-16574/2022 | SARAT KUMAR JENA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (Seat No - 7) |
| 262 | 1501/2023 | 05.01.2023 | WP (C) - 19618/2016 | T.K. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-03 | | | (Seat No - 7) |
| 263 | 1502/2023 | 05.01.2023 | SA-171/1993 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-05 | | SECOND APPEAL | (Seat No - 4) |
| 264 | 1503/2023 | 05.01.2023 | CMAPL - 137/2019 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-15 | | | (Seat No - 4) |
| 265 | 1504/2023 | 05.01.2023 | WP (C) - 19621/2016 | T.K. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-03 | | | (Seat No - 4) |
| 266 | 1505/2023 | 05.01.2023 | ABLAP L-16661/2022 | MANAS RANJAN BADAJENA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 4) |

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| 267 | 1506/2023 | 05.01.2023 | CMAPL - 136/2019 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-15 | | | (Seat No - 4) |
| 268 | 1507/2023 | 05.01.2023 | WP (C) - 8958/2013 | M.K. MOHANTY | C.O. | COURT NO. 5 | Order Dtd. 2023-01-03 | | | (Seat No - 4) |
| 269 | 1508/2023 | 05.01.2023 | ARBP-68/2016 | S K BEHERA | GENERAL | | Order Dtd. 2019-04-19 | | M.J.C. | (Seat No - 2) |
| 270 | 1509/2023 | 05.01.2023 | ABLAP L-1665/2022 | NIRANJAN ROUT | C.O. | COURT NO. 5 | Order Dtd. 2023-01-04 | | | (Seat No - 2) |
| 271 | 1510/2023 | 05.01.2023 | RSA-222/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-23 | | | (Seat No - 2) |
| 272 | 1511/2023 | 05.01.2023 | WP (C) - 17726/2014 | B.N. SHADANGI | C.O. | COURT NO. 16 | Order Dtd. 2023-01-03 | | | (Seat No - 2) |
| 273 | 1512/2023 | 05.01.2023 | ITA-39/2020 | B.K.DAS | C.O. | DR (J) | Order Dtd. 2023-01-03 | | CIVIL REVISION | (Seat No - 1) |
| 274 | 1513/2023 | 05.01.2023 | WA-163/2017 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-22 | | | (Seat No - 1) |
| 275 | 1514/2023 | 05.01.2023 | ABLAP L-16659/2022 | AKARYA ROUTRAY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - |

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| 276 | 1515/2023 | 05.01.2023 | ITA-47/2020 | B.K. DAS | C.O. | DR (J) | Order Dtd. 2023-01-02 | | | (Seat No - 1) |
| 277 | 1516/2023 | 05.01.2023 | ABLAP L-16657/2022 | C R NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 1) |
| 278 | 1517/2023 | 05.01.2023 | WP (C) - 14226/2014 | K.K. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-03 | | | (Seat No - 1) |
| 279 | 1518/2023 | 05.01.2023 | WA-746/2015 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-08 | | | (Seat No - 1) |
| 280 | 1519/2023 | 05.01.2023 | ABLAP L-16656/2022 | AKARYA ROUTRAY | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 1) |
| 281 | 1520/2023 | 05.01.2023 | RVWPE T-87/2015 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-16 | | | (Seat No - 1) |
| 282 | 1521/2023 | 05.01.2023 | WP (C) - 14226/2014 | R.M. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-03 | | | (Seat No - 1) |
| 283 | 1522/2023 | 05.01.2023 | RVWPE T-152/2012 | S K BEHERA | GENERAL | | Order Dtd. 2022-12-20 | | | (Seat No - 1) |
| 284 | 1523/2023 | 05.01.2023 | ABLAP L-16644/2022 | BALAARM SINGH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 1) |

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| 2 8 5 | 1524/ 2023 | 05.01.2 023 | RVWPE T- 229/2 012 | S K BEHERA | GENE RAL | | Order Dtd. 2022-12-20 | | CIVIL REVISION | (S ea t No - 1) |
| 2 8 6 | 1525/ 2023 | 05.01.2 023 | RVWPE T- 37/20 22 | S K BEHERA | GENE RAL | | Order Dtd. 2022-12-16 | | | (S ea t No - 1) |
| 2 8 7 | 1526/ 2023 | 05.01.2 023 | WP (C) - 39400 /2021 | S K BEHERA | GENE RAL | | Order Dtd. 2021-12-21 | | | (S ea t No - 1) |
| 2 8 8 | 1527/ 2023 | 05.01.2 023 | WP (C) - 29435 /2022 | H.N. MOHAPAT RA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 2 8 9 | 1528/ 2023 | 05.01.2 023 | ABLAP L- 16642 /2022 | S K MOHANTY ADV | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 2 9 0 | 1529/ 2023 | 05.01.2 023 | WP (C) - 25840 /2022 | S K BEHERA | GENE RAL | | Order Dtd. 2022-09-30 | | | (S ea t No - 1) |
| 2 9 1 | 1530/ 2023 | 05.01.2 023 | WP (C) - 31558 /2022 | S.K. NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 2 9 2 | 1531/ 2023 | 05.01.2 023 | WP (C) - 14004 /2010 | S K BEHERA | GENE RAL | | Order Dtd. 2012-08-06 | | WRIT BRANCH-6 | (S ea t No - 26) |
| 2 9 | 1532/ 2023 | 05.01.2 023 | ABLAP L- | M R BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea |

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| 3 | | | 16620 /2022 | | | | | | | t No - 26) |
| 2 9 4 | 1533/ 2023 | 05.01.2 023 | WP(C) - 31263 /2021 | S K BEHERA | GENE RAL | | Order Dtd. 2023-01-02 | | | (S ea t No - 26) |
| 2 9 5 | 1534/ 2023 | 05.01.2 023 | ABLAP L- 16615 /2022 | J P KAR | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |
| 2 9 6 | 1535/ 2023 | 05.01.2 023 | ABLAP L- 13821 /2022 | D. PARIDA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |
| 2 9 7 | 1536/ 2023 | 05.01.2 023 | CRLMC - 3979/ 2022 | R.M.NAY AK | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 26) |
| 2 9 8 | 1537/ 2023 | 05.01.2 023 | WA- 282/2 019 | S K BEHERA | GENE RAL | | Order Dtd. 2022-11-03 | | | (S ea t No - 26) |
| 2 9 9 | 1538/ 2023 | 05.01.2 023 | ABLAP L- 13739 /2022 | SUSANTA KUMAR ROUT | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (S ea t No - 26) |
| 3 0 0 | 1539/ 2023 | 05.01.2 023 | ABLAP L- 16614 /2022 | H K DASH ADV | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 26) |

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| 301 | 1540/2023 | 05.01.2023 | WP (C) - 23354/2022 | B.K.DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | WRIT BRANCH (DIVISION BENCH-3) | (Seat No - 124) |
| 302 | 1541/2023 | 05.01.2023 | CRLMC - 4137/2022 | J.P.KAR | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (Seat No - 124) |
| 303 | 1542/2023 | 05.01.2023 | ABLAP L- 16613/2022 | A K MOHANTY ADV | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 124) |
| 304 | 1543/2023 | 05.01.2023 | WP (C) - 35298/2022 | D.K. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-03 | | | (Seat No - 124) |
| 305 | 1544/2023 | 05.01.2023 | CRLMC - 2262/2021 | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (Seat No - 124) |
| 306 | 1545/2023 | 05.01.2023 | ABLAP L- 16612/2022 | A K MISHRA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 124) |
| 307 | 1546/2023 | 05.01.2023 | WP (C) - 35298/2022 | M. BARAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-03 | | | (Seat No - 124) |
| 308 | 1547/2023 | 05.01.2023 | CRLMC - 4189/ | APARESH BHOI | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (Seat No - 124) |

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| | | | 2022 | | | | | | | No - 12 4) |
| 3 0 9 | 1548/ 2023 | 05.01.2 023 | ABLAP L- 16611 /2022 | S S PATTANA IK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 12 4) |
| 3 1 0 | 1549/ 2023 | 05.01.2 023 | WP (C) - 34409 /2022 | D.D.MOH ANTY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | WRIT BRANCH (DIVISION BENCH-2) | | (S ea t No - 11 6) |
| 3 1 1 | 1550/ 2023 | 05.01.2 023 | CRLMC - 4189/ 2022 | APARESH BHOI | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 11 6) |
| 3 1 2 | 1551/ 2023 | 05.01.2 023 | ABLAP L- 16610 /2022 | B K DAS | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11 6) |
| 3 1 3 | 1552/ 2023 | 05.01.2 023 | ABLAP L- 16609 /2022 | SARADA NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11 6) |
| 3 1 4 | 1553/ 2023 | 05.01.2 023 | ABLAP L- 16608 /2022 | NIRANJA N SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11 6) |
| 3 1 5 | 1554/ 2023 | 05.01.2 023 | MA- 994/2 001 | S K BEHERA | GENE RAL | | Order Dtd. 2012-06-27 | ORDER NO. 1 TO 27 | MISC. APPEAL SEC. | (S ea t No - 2) |
| 3 | 1555/ 2023 | 05.01.2 023 | WP (C) | D K | C.O. | CHIEF | Order Dtd. | | | (S |

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| 16 | 2023 | 023 | - 17366 /2022 | SAHU | | JUSTICE'S COURT | 2023-01-03 | | | eat No - 2) |
| 317 | 1556/ 2023 | 05.01.2 023 | WP (C) - 12107 /2006 | B K PANDA | GENE RAL | | CounterAffidav it, | | WRIT BRANCH-4 | (S ea t No - 19) |
| 318 | 1557/ 2023 | 05.01.2 023 | WP (C) - 17365 /2022 | D K SAHU | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 19) |
| 319 | 1558/ 2023 | 05.01.2 023 | CRLMC - 3987/ 2022 | S.DASH | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 19) |
| 320 | 1559/ 2023 | 05.01.2 023 | WP (C) - 17364 /2022 | D K SAHU | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 19) |
| 321 | 1560/ 2023 | 05.01.2 023 | CRLMC - 3675/ 2022 | P.BEHER A | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 19) |
| 322 | 1561/ 2023 | 05.01.2 023 | WP (C) - 17366 /2022 | T K NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 19) |
| 323 | 1562/ 2023 | 05.01.2 023 | WP (C) - 17364 /2022 | T K NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 19) |

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| 3 2 4 | 1563/ 2023 | 05.01.2 023 | CRLMC - 3854/ 2022 | S.DASH | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 19) |
| 3 2 5 | 1564/ 2023 | 05.01.2 023 | WP (C) - 17365 /2022 | T K NAYAK | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 19) |
| 3 2 6 | 1565/ 2023 | 05.01.2 023 | CRLMC - 3878/ 2022 | M.K.PAN I | C.O. | COURT NO. 12 | Order Dtd. 2023-02-01 | | CRL.MIS (C RIMINAL MISC-3) | (S ea t No - 1) |
| 3 2 7 | 1566/ 2023 | 05.01.2 023 | CRLMC - 3887/ 2022 | B.DAS | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 1) |
| 3 2 8 | 1567/ 2023 | 05.01.2 023 | CRLMC - 3943/ 2022 | A.K.MOH ANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 1) |
| 3 2 9 | 1568/ 2023 | 05.01.2 023 | ABLAP L- 16607 /2022 | A C JENA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 3 0 | 1569/ 2023 | 05.01.2 023 | ABLAP L- 16604 /2022 | P K DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 3 1 | 1570/ 2023 | 05.01.2 023 | WP (C) - 35922 /2022 | H.B.JEN A | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 3 | 1571/ 2023 | 05.01.2 023 | ABLAP L- | SARAT DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea |

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| 2 | | | 16600 /2022 | | | | | | | t No - 1) |
| 3 3 3 | 1572/ 2023 | 05.01.2 023 | WP (C) - 35922 /2022 | B.K.PAN DA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 3 4 | 1573/ 2023 | 05.01.2 023 | ABLAP L- 16585 /2022 | J PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 3 5 | 1574/ 2023 | 05.01.2 023 | WP (C) - 34848 /2022 | B.K.DAL EI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 3 6 | 1575/ 2023 | 05.01.2 023 | BLAPL - 10685 /2022 | B K LENKA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 3 7 | 1576/ 2023 | 05.01.2 023 | WP (C) - 18333 /2015 | B.P.TUN GA | C.O. | COURT NO. 17 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 3 8 | 1577/ 2023 | 05.01.2 023 | WP (C) - 32567 /2011 | SAMIR BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 3 9 | 1578/ 2023 | 05.01.2 023 | BLAPL - 4215/ 2022 | P K PANI | C.O. | COURT NO. 11 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 4 0 | 1579/ 2023 | 05.01.2 023 | ABLAP L- 16213 /2022 | SUBASH CHANDRA SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2022-12-23 | | | (S ea t No - 1) |
| 3 | 1580/ 2023 | 05.01.2 023 | WP (C) | R C | C.O. | COURT | Order Dtd. | | | (S |

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| 4 1 | 2023 | 023 | - 33159 /2022 | MUDULI | | NO. 5 | 2023-01-04 | | | ea t No - 1) |
| 3 4 2 | 1581/ 2023 | 05.01.2 023 | CRLRE V- 597/2 022 | P K MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 4 3 | 1582/ 2023 | 05.01.2 023 | WP (C) - 35924 /2022 | B.K.PAN DA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 4 4 | 1583/ 2023 | 05.01.2 023 | CRLRE V- 397/2 022 | P PANDA | C.O. | COURT NO. 11 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 4 5 | 1584/ 2023 | 05.01.2 023 | WP (C) - 35924 /2022 | H.B.JEN A | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 4 6 | 1585/ 2023 | 05.01.2 023 | CRLRE V- 605/2 022 | A K MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-01-03 | | CRIMINAL REVISION | (S ea t No - 1) |
| 3 4 7 | 1586/ 2023 | 05.01.2 023 | WP (C) - 30707 /2022 | SANJIB KUMAR BHANJAD EO | C.O. | COURT NO. 6 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 4 8 | 1587/ 2023 | 05.01.2 023 | BLAPL - 6797/ 2022 | SWAYAMP RAVA DASH | C.O. | COURT NO. 11 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 3 4 9 | 1588/ 2023 | 05.01.2 023 | BLAPL - 9560/ 2022 | P N NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |

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| 350 | 1589/2023 | 05.01.2023 | WP (C) - 11837/2017 | J.SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2023-01-02 | | | (Seat No - 1) |
| 351 | 1590/2023 | 05.01.2023 | WP (C) - 11837/2017 | D.K.BISOI | C.O. | COURT NO. 22 | Order Dtd. 2023-01-02 | | | (Seat No - 1) |
| 352 | 1591/2023 | 05.01.2023 | WP (C) - 35356/2022 | RABI SAMAL | C.O. | COURT NO. 4 | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH-1) | (Seat No - 101) |
| 353 | 1592/2023 | 05.01.2023 | WP (C) - 35340/2022 | RABI SAMAL | C.O. | COURT NO. 4 | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH-1) | (Seat No - 101) |
| 354 | 1593/2023 | 05.01.2023 | WP (C) - 24272/2019 | B K DALAI | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | | (Seat No - 101) |
| 355 | 1594/2023 | 05.01.2023 | WP (C) - 5721/2021 | MAHESWAR JATI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-04 | | | (Seat No - 101) |
| 356 | 1595/2023 | 05.01.2023 | WP (C) - 5721/2021 | A.K. PRADHAN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-04 | | | (Seat No - 101) |
| 357 | 1596/2023 | 05.01.2023 | WA-449/2020 | P K JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-01-03 | | | (Seat No - 101) |

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| 358 | 1597/2023 | 05.01.2023 | WP (C) - 12599/2017 | L. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 116) |
| 359 | 1598/2023 | 05.01.2023 | WP (C) - 24326/2022 | S.K. NAYAK | C.O. | COURT NO. 4 | Order Dtd. 2023-01-04 | | | (Seat No - 116) |
| 360 | 1599/2023 | 05.01.2023 | MATA-252/2022 | S BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (Seat No - 116) |
| 361 | 1600/2023 | 05.01.2023 | WP (C) - 24329/2022 | S.K. NAYAK | C.O. | COURT NO. 4 | Order Dtd. 2023-01-04 | | | (Seat No - 116) |
| 362 | 1601/2023 | 05.01.2023 | WP (C) - 35325/2022 | RABI SAMAL | C.O. | COURT NO. 4 | Order Dtd. 2023-01-04 | | WRIT BRANCH-1 | (Seat No - 1) |
| 363 | 1602/2023 | 05.01.2023 | WP (C) - 13156/2018 | M.K. PANI | C.O. | COURT NO. 3 | Order Dtd. 2023-01-04 | | | (Seat No - 1) |
| 364 | 1603/2023 | 05.01.2023 | WP (C) - 35373/2022 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (Seat No - 1) |
| 365 | 1604/2023 | 05.01.2023 | WP (C) - 35338/2022 | RABI SAMAL | C.O. | COURT NO. 4 | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH-1) | (Seat No - 10) |

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| 3 6 6 | 1605/ 2023 | 05.01.2 023 | WP (C) - 35377 /2022 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 10 1) |
| 3 6 7 | 1606/ 2023 | 05.01.2 023 | WP (C) - 35329 /2022 | RABI SAMAL | C.O. | COURT NO. 4 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-1 | (S ea t No - 1) |
| 3 6 8 | 1607/ 2023 | 05.01.2 023 | WP (C) - 36648 /2022 | SANGRAM KUMAR SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 3 6 9 | 1608/ 2023 | 05.01.2 023 | WP (C) - 38576 /2021 | B.K. PATI | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | WRIT BRANCH-1 | (S ea t No - 31) |
| 3 7 0 | 1609/ 2023 | 05.01.2 023 | WP (C) - 23778 /2022 | SWETA PATNAIK | C.O. | COURT NO. 6 OLD | Order Dtd. 2022-12-22 | | | (S ea t No - 31) |
| 3 7 1 | 1610/ 2023 | 05.01.2 023 | WP (C) - 37004 /2022 | S.K. BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 31) |
| 3 7 2 | 1611/ 2023 | 05.01.2 023 | WP (C) - 35953 /2022 | M.R. ROUTRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 31) |
| 3 7 3 | 1612/ 2023 | 05.01.2 023 | WP (C) - 36852 /2021 | K K NATHA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (S ea t No -) |

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| 3 7 4 | 1613/ 2023 | 05.01.2 023 | WP (C) - 36852 /2021 | BABITA SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-10-31 | | | (S ea t No - 31) |
| 3 7 5 | 1614/ 2023 | 05.01.2 023 | WP (C) - 30062 /2022 | A. PATTNAI K | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | WRIT BRANCH-1 | | (S ea t No - 30) |
| 3 7 6 | 1615/ 2023 | 05.01.2 023 | WP (C) - 34455 /2022 | R.K. BISOI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 30) |
| 3 7 7 | 1616/ 2023 | 05.01.2 023 | WP (C) - 5469/ 2022 | R.K. MALLICK | C.O. | COURT NO. 6 | Order Dtd. 2022-12-21 | | | (S ea t No - 30) |
| 3 7 8 | 1617/ 2023 | 05.01.2 023 | WP (C) - 11899 /2022 | S.K. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | | (S ea t No - 30) |
| 3 7 9 | 1618/ 2023 | 05.01.2 023 | ABLAP L- 14690 /2022 | P.K. BARIK | C.O. | COURT NO. 2 | Order Dtd. 2022-12-20 | | | (S ea t No - 30) |
| 3 8 0 | 1619/ 2023 | 05.01.2 023 | WP (C) - 26485 /2022 | S BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-11-03 | | | (S ea t No - 30) |
| 3 8 | 1620/ 2023 | 05.01.2 023 | WP (C) - | GOPAL PRASAD | C.O. | COURT NO. | Order Dtd. 2023-01-04 | | | (S ea |

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| 1 | | | 23594 /2022 | JENA | | 22 | | | | t No - 30) |
| 3 8 2 | 1621/ 2023 | 05.01.2 023 | WP (C) - 23577 /2022 | NK ROUT | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 30) |
| 3 8 3 | 1622/ 2023 | 05.01.2 023 | WP (C) - 23574 /2022 | GOPAL PANDA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | WRIT BRANCH-7 | (S ea t No - 44) |
| 3 8 4 | 1623/ 2023 | 05.01.2 023 | WP (C) - 32397 /2022 | BIKRAM KESHARI BAL | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | WRIT BRANCH-3 | (S ea t No - 28) |
| 3 8 5 | 1624/ 2023 | 05.01.2 023 | WP (C) - 34762 /2022 | P BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 8 6 | 1625/ 2023 | 05.01.2 023 | WP (C) - 35775 /2022 | SUBRAT KUMAR DAS | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 8 7 | 1626/ 2023 | 05.01.2 023 | WP (C) - 35718 /2022 | R K BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 8 8 | 1627/ 2023 | 05.01.2 023 | WP (C) - 36977 /2022 | G SUNDARA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |

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| 3 8 9 | 1628/ 2023 | 05.01.2 023 | WP (C) - 37117 /2022 | G SUNDARA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 0 | 1629/ 2023 | 05.01.2 023 | WP (C) - 36340 /2022 | S K BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 1 | 1630/ 2023 | 05.01.2 023 | WP (C) - 2366/ 2008 | P C MOHANTY | C.O. | COURT NO. 16 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 2 | 1631/ 2023 | 05.01.2 023 | CONTC - 7304/ 2022 | P K RATH | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 3 | 1632/ 2023 | 05.01.2 023 | CONTC (CP) - 325/2 017 | DILIP SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 4 | 1633/ 2023 | 05.01.2 023 | WP (C) - 36532 /2022 | SUVENDU BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 5 | 1634/ 2023 | 05.01.2 023 | WP (C) - 36949 /2022 | SESADEV BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 6 | 1635/ 2023 | 05.01.2 023 | WP (C) - 36951 | SESADEV BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t |

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| 3 9 7 | 1636/ 2023 | 05.01.2 023 | WP (C) - 36224 /2022 | BALARAM SINGH | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 8 | 1637/ 2023 | 05.01.2 023 | WP (C) - 36236 /2022 | R K MAHABHO I | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 3 9 9 | 1638/ 2023 | 05.01.2 023 | WP (C) - 36349 /2022 | ASHOK KUMAR ROUT | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 4 0 0 | 1639/ 2023 | 05.01.2 023 | WP (C) - 36400 /2022 | M R BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 4 0 1 | 1640/ 2023 | 05.01.2 023 | WP (C) - 36471 /2022 | RABI NARAYAN BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 4 0 2 | 1641/ 2023 | 05.01.2 023 | WP (C) - 36200 /2022 | P R ROUTRAY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | WRIT BRANCH-1 | (S ea t No - 2) |
| 4 0 3 | 1642/ 2023 | 05.01.2 023 | WP (C) - 40436 /2021 | PITABAS NAYAK | C.O. | COURT NO. 9 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 0 | 1643/ 2023 | 05.01.2 023 | WP (C) - | G C JENA | C.O. | COURT NO. 9 | Order Dtd. 2023-01-04 | | | (S ea |

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| 4 | | | 40436/2021 | | | | | | | t No - 2) |
| 4 0 5 | 1644/ 2023 | 05.01.2 023 | WP (C) - 40436 /2021 | S K BEHERA | C.O. | COURT NO. 9 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 0 6 | 1645/ 2023 | 05.01.2 023 | CRLA- 736/2 021 | N.SAHOO | C.O. | COURT NO. 9 | Order Dtd. 2023-01-05 | | CRIMINAL APPEAL | (S ea t No - 5) |
| 4 0 7 | 1646/ 2023 | 05.01.2 023 | WA- 451/2 020 | P K JENA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | | | (S ea t No - 5) |
| 4 0 8 | 1647/ 2023 | 05.01.2 023 | WP (C) - 36199 /2022 | P R ROUTRAY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | WRIT BRANCH-1 | (S ea t No - 2) |
| 4 0 9 | 1648/ 2023 | 05.01.2 023 | WP (C) - 36027 /2022 | J BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 1 0 | 1649/ 2023 | 05.01.2 023 | WP (C) - 35370 /2022 | B K PADHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 1 1 | 1650/ 2023 | 05.01.2 023 | WP (C) - 35370 /2022 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 1 2 | 1651/ 2023 | 05.01.2 023 | WP (C) - 36069 /2022 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 | 1652/ 2023 | 05.01.2 023 | WP (C) | A | C.O. | COURT | Order Dtd. | | | (S |

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| 13 | 2023 | 023 | - 36073 /2022 | MOHANTY | | NO. 3 OLD | 2023-01-04 | | | ea t No - 2) |
| 414 | 1653/ 2023 | 05.01.2 023 | WP (C) - 36734 /2022 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 415 | 1654/ 2023 | 05.01.2 023 | WP (C) - 21687 /2021 | M BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-02 | | | (S ea t No - 2) |
| 416 | 1655/ 2023 | 05.01.2 023 | WP (C) - 36736 /2022 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 417 | 1656/ 2023 | 05.01.2 023 | WP (C) - 36737 /2022 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 418 | 1657/ 2023 | 05.01.2 023 | WP (C) - 36063 /2022 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 419 | 1658/ 2023 | 05.01.2 023 | WP (C) - 36051 /2022 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 420 | 1659/ 2023 | 05.01.2 023 | WP (C) - 36010 /2022 | A MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 421 | 1660/ 2023 | 05.01.2 023 | WP (C) - 22285 /2010 | S C DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |

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| 4 2 2 | 1661/ 2023 | 05.01.2 023 | WP (C) - 2801/ 2010 | R K MOHAPAT RA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-02 | | | (S ea t No - 2) |
| 4 2 3 | 1662/ 2023 | 05.01.2 023 | WP (C) - 23084 /2010 | T K MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |
| 4 2 4 | 1663/ 2023 | 05.01.2 023 | WP (C) - 37171 /2022 | M R BARIK | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 2 5 | 1664/ 2023 | 05.01.2 023 | MATA- 271/2 022 | S.K. SUNDARA | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |
| 4 2 6 | 1665/ 2023 | 05.01.2 023 | BLAPL - 12387 /2022 | A MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2022-12-23 | | | (S ea t No - 2) |
| 4 2 7 | 1666/ 2023 | 05.01.2 023 | WA- 21/20 20 | P.K. MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |
| 4 2 8 | 1667/ 2023 | 05.01.2 023 | WA- 541/2 020 | P.K. BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |
| 4 2 9 | 1668/ 2023 | 05.01.2 023 | ABLAP L- 12306 /2022 | SARADA NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 3 0 | 1669/ 2023 | 05.01.2 023 | WA- 17/20 20 | SWAPNA SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2023-01-03 | | | (S ea t No - 2) |

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| 4 3 1 | 1670/ 2023 | 05.01.2 023 | WP (C) - 28367 /2021 | MAHESWA R JATI | C.O. | COURT NO. 6 | Order Dtd. 2023-01-04 | | | (S ea t No - 2) |
| 4 3 2 | 1671/ 2023 | 05.01.2 023 | WP (C) - 34599 /2022 | T.R. DAS | C.O. | COURT NO. 6 | Order Dtd. 2023-01-03 | WRIT BRANCH-6 | | (S ea t No - 25) |
| 4 3 3 | 1672/ 2023 | 05.01.2 023 | ABLAP L- 12859 /2022 | P K MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 25) |
| 4 3 4 | 1673/ 2023 | 05.01.2 023 | WP (C) - 27741 /2022 | B.K. DAS | C.O. | COURT NO. 6 | Order Dtd. 2022-12-23 | | | (S ea t No - 25) |
| 4 3 5 | 1674/ 2023 | 05.01.2 023 | CRLMC - 3897/ 2022 | RANJIT MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 25) |
| 4 3 6 | 1675/ 2023 | 05.01.2 023 | ARBA- 24/20 19 | DURGA PRASAD MISHRA | C.O. | DR (J) | Order Dtd. 2022-12-22 | | | (S ea t No - 25) |
| 4 3 7 | 1676/ 2023 | 05.01.2 023 | WP (C) - 37000 /2022 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 25) |
| 4 3 8 | 1677/ 2023 | 05.01.2 023 | CRLMC - 3712/ 2022 | PRADEEP KUMAR DAS | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No |

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| 4 3 9 | 1678/ 2023 | 05.01.2 023 | ARBA- 24/20 19 | RAJAT DAS | C.O. | DR (J) | Order Dtd. 2022-12-22 | | | (S ea t No - 25) |
| 4 4 0 | 1679/ 2023 | 05.01.2 023 | ARBA- 24/20 19 | S.K. MOHANTY | C.O. | DR (J) | Order Dtd. 2022-12-22 | | | (S ea t No - 25) |
| 4 4 1 | 1680/ 2023 | 05.01.2 023 | CRLMC - 3823/ 2022 | B.B.MAL LICK | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 25) |
| 4 4 2 | 1681/ 2023 | 05.01.2 023 | CRLMC - 3845/ 2022 | NITYANA NDA MOHAPAT RA | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 25) |
| 4 4 3 | 1682/ 2023 | 05.01.2 023 | WP (C) - 36998 /2022 | M R SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 25) |
| 4 4 4 | 1683/ 2023 | 05.01.2 023 | WP (C) - 34408 /2022 | R K BISOI | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 25) |
| 4 4 5 | 1684/ 2023 | 05.01.2 023 | WP (C) - 34408 /2022 | P K SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 25) |
| 4 | 1685/ 2023 | 05.01.2 023 | WP (C) | M R | C.O. | COURT | Order Dtd. | | WRIT | (S |

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| 4 6 | 2023 | 023 | - 37012 /2022 | SAHOO | | NO. 2 OLD | 2023-01-04 | | BRANCH-4 | ea t No - 37) |
| 4 4 7 | 1686/ 2023 | 05.01.2 023 | WP (C) - 35012 /2022 | P K LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 37) |
| 4 4 8 | 1687/ 2023 | 05.01.2 023 | WP (C) - 35889 /2022 | J SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 37) |
| 4 4 9 | 1688/ 2023 | 05.01.2 023 | CRLMC - 3792/ 2022 | M.D.BIS WAL | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 37) |
| 4 5 0 | 1689/ 2023 | 05.01.2 023 | ABLAP L- 15348 /2022 | BABITA SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-12-19 | | | (S ea t No - 37) |
| 4 5 1 | 1690/ 2023 | 05.01.2 023 | CRLMC - 4145/ 2022 | A.K.MOH ANTY | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 37) |
| 4 5 2 | 1691/ 2023 | 05.01.2 023 | WP (C) - 41/20 23 | A K BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-6 | (S ea t No - 35) |
| 4 5 3 | 1692/ 2023 | 05.01.2 023 | CRLMC - 3250/ 2022 | A.K.BEH ERA | C.O. | COURT NO. 12 | Order Dtd. 2023-01-03 | | CRL.MIS(C RIMINAL MISC-3) | (S ea t No - - |

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| 4 5 4 | 1693/ 2023 | 05.01.2 023 | WP (C) - 44/20 23 | A K BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 3) |
| 4 5 5 | 1694/ 2023 | 05.01.2 023 | CRLMC - 1826/ 2013 | M.R.BAR IK | C.O. | COURT NO. 24 | Order Dtd. 2023-01-03 | | | (S ea t No - 3) |
| 4 5 6 | 1695/ 2023 | 05.01.2 023 | WP (C) - 27284 /2021 | S K SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | WRIT BRANCH-3 | (S ea t No - 28) |
| 4 5 7 | 1696/ 2023 | 05.01.2 023 | CONTC - 426/2 019 | S N MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-01-04 | | | (S ea t No - 28) |
| 4 5 8 | 1697/ 2023 | 05.01.2 023 | WP (C) - 34555 /2022 | J PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH-3) | (S ea t No - 11 7) |
| 4 5 9 | 1698/ 2023 | 05.01.2 023 | WP (C) - 34555 /2022 | P K LENKA | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH-3) | (S ea t No - 11 7) |
| 4 6 0 | 1699/ 2023 | 05.01.2 023 | ABLAP L- 10656 /2022 | D.SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | CRIMINAL MISC- 1 (BAIL-1) | (S ea t No - 6) |
| 4 6 1 | 1700/ 2023 | 05.01.2 023 | WP (C) - 33930 /2022 | P K LENKA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | | WRIT BRANCH (DIVISION BENCH-2) | (S ea t No - 11 |

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| 4 6 2 | 1701/ 2023 | 05.01.2 023 | WP (C) - 33930 /2022 | SANJIB KUMAR BHANJAD EO | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | | WRIT BRANCH (DIVISION BENCH-2) | (S ea t No - 11 1) |
| 4 6 3 | 1702/ 2023 | 05.01.2 023 | WP (C) - 38806 /2021 | P K LENKA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-02 | | | (S ea t No - 11 1) |
| 4 6 4 | 1703/ 2023 | 05.01.2 023 | WP (C) - 37433 /2021 | GIRIJA SANKAR MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH) | (S ea t No - 10 9) |
| 4 6 5 | 1704/ 2023 | 05.01.2 023 | WP (C) - 4004/ 2022 | MOHAN BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-04 | | WRIT BRANCH (DIVISION BENCH) | (S ea t No - 11 7) |
| 4 6 6 | 1705/ 2023 | 05.01.2 023 | CONTC - 195/2 022 | M R SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-12-16 | | | (S ea t No - 11 7) |
| 4 6 7 | 1706/ 2023 | 05.01.2 023 | WP (C) - 35541 /2022 | S SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-12-23 | | | (S ea t No - 11 7) |
| 4 6 8 | 1707/ 2023 | 05.01.2 023 | RSA- 109/2 022 | B K PATI | C.O. | COURT NO. 23 | Order Dtd. 2023-01-04 | | | (S ea t No - 11 7) |
| 4 6 9 | 1708/ 2023 | 05.01.2 023 | OTAPL - 8/202 | D.K.SAH U | C.O. | CHIEF JUSTI CE'S | Order Dtd. 2022-12-22 | | | (S ea t |

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| | | | 0 | | | COURT | | | | No - 117) |
| 470 | 1709/2023 | 05.01.2023 | RSA-109/2022 | T K MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-01-04 | | | (Seat No - 117) |
| 471 | 1710/2023 | 05.01.2023 | WA-539/2020 | K.P.BEH ERA | C.O. | COURT NO. 3 | Order Dtd. 2023-01-03 | | | (Seat No - 117) |
| 472 | 1711/2023 | 05.01.2023 | ABLAP L-16596/2022 | S.DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 117) |
| 473 | 1712/2023 | 05.01.2023 | ABLAP L-16594/2022 | P.K.DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 117) |
| 474 | 1713/2023 | 05.01.2023 | ABLAP L-14866/2022 | K.SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 117) |
| 475 | 1714/2023 | 05.01.2023 | ABLAP L-13724/2022 | S.MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2022-12-01 | | | (Seat No - 117) |
| 476 | 1715/2023 | 05.01.2023 | WP (C) - 34302/2022 | SURYA KANTA SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-03 | | WRIT BRANCH-3 | (Seat No - 14) |

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| 4 7 7 | 1716/ 2023 | 05.01.2 023 | WP (C) - 36272 /2022 | BHARAT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-2 | (S ea t No - 6) |
| 4 7 8 | 1717/ 2023 | 05.01.2 023 | WP (C) - 36309 /2022 | P.K. LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-3 | (S ea t No - 12) |
| 4 7 9 | 1718/ 2023 | 05.01.2 023 | WP (C) - 36341 /2022 | D.K. NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 12) |
| 4 8 0 | 1719/ 2023 | 05.01.2 023 | ABLAP L- 10886 /2022 | J PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 12) |
| 4 8 1 | 1720/ 2023 | 05.01.2 023 | WP (C) - 36263 /2022 | M.R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | WRIT BRANCH-2 | (S ea t No - 6) |
| 4 8 2 | 1721/ 2023 | 05.01.2 023 | BLAPL - 4186/ 2022 | A K MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2023-01-04 | | | (S ea t No - 6) |
| 4 8 3 | 1722/ 2023 | 05.01.2 023 | WP (C) - 36963 /2022 | M.R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-04 | | | (S ea t No - 6) |
| 4 8 4 | 1723/ 2023 | 05.01.2 023 | FAO- 395/2 012 | P BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2023-01-02 | | | (S ea t No - 6) |
| 4 8 | 1724/ 2023 | 05.01.2 023 | WPC (O A) - | A.K. PANDA | C.O. | COURT NO. 6 | Order Dtd. 2022-12-23 | | | (S ea |

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| 5 | | | 1433/ 2014 | | | | | | | t No - 6) |
| 4 8 6 | 1725/ 2023 | 05.01.2 023 | MACA- 50/20 06 | S K SAHOO | C.O. | CH | Order Dtd. 2023-01-02 | | | (S ea t No - 6) |
| 4 8 7 | 1726/ 2023 | 05.01.2 023 | WPC (O AC) - 3033/ 2006 | T. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-12-22 | | | (S ea t No - 6) |
| 4 8 8 | 1727/ 2023 | 05.01.2 023 | MACA- 51/20 06 | S K SAHOO | C.O. | CH | Order Dtd. 2023-01-02 | | | (S ea t No - 6) |
| 4 8 9 | 1728/ 2023 | 05.01.2 023 | RSA- 244/2 013 | P K PANI | C.O. | COURT NO. 7 | Order Dtd. 2023-01-04 | SECOND APPEAL | | (S ea t No - 7) |
| 4 9 0 | 1729/ 2023 | 05.01.2 023 | RVWPE T- 280/2 022 | GOPINAT H SETHI | C.O. | COURT NO. 23 | Order Dtd. 2023-01-04 | | | (S ea t No - 7) |
| 4 9 1 | 1730/ 2023 | 05.01.2 023 | CRLMC - 1703/ 2022 | B K MOHARAN A | GENE RAL | | Order Dtd. 2022-10-31 | | | (S ea t No - 7) |
| 4 9 2 | 1731/ 2023 | 05.01.2 023 | CRLRE V- 395/2 019 | DAYANID HI MISHRA | C.O. | DR (J) | Order Dtd. 2023-01-05 | CRIMINAL REVISION | | (S ea t No - 3) |
| 4 9 3 | 1732/ 2023 | 05.01.2 023 | RVWPE T- 175/2 022 | KSHIEIS H | C.O. | COURT NO. 23 | Order Dtd. 2023-01-02 | | | (S ea t No - 3) |
| 4 | 1733/ 2023 | 05.01.2 023 | RVWPE | B | C.O. | COURT | Order Dtd. | | | (S |

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| 94 | 2023 | 023 | T-175/2022 | MAHALI ADV | | NO. 23 | 2023-01-02 | | | eat No - 3) |
| 495 | 1734/2023 | 05.01.2023 | BLAPL - 10185/2021 | ASUTOSH MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-01-04 | | | (Seat No - 3) |
| 496 | 1735/2023 | 05.01.2023 | WP (C) - 35977/2022 | M R BARIK | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (Seat No - 3) |
| 497 | 1736/2023 | 05.01.2023 | WP (C) - 34411/2022 | H K PANDA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (Seat No - 3) |
| 498 | 1737/2023 | 05.01.2023 | WP (C) - 11999/2013 | K C PANDA | GENERAL | | Order Dtd. 2016-02-02 | | WRIT BRANCH-7 | (Seat No - 18) |
| 499 | 1738/2023 | 05.01.2023 | WP (C) - 3519/2022 | B K HATI | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (Seat No - 18) |
| 500 | 1739/2023 | 05.01.2023 | WP (C) - 35485/2022 | S C SUNDARA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (Seat No - 18) |
| 501 | 1740/2023 | 05.01.2023 | ABLAPL - 16632/2022 | M R BARIK | C.O. | COURT NO. 2 | | | | (Seat No - 18) |
| 50 | 1741/2023 | 05.01.2023 | WP (C) - | S K BISWAL | C.O. | COURT NO. | Order Dtd. 2023-01-04 | | | (Seat |

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| 2 | | | 35641 /2022 | | | 22 | | | | t No - 18) |
| 5 0 3 | 1742/ 2023 | 05.01.2 023 | ABLAP L- 16635 /2022 | JAGANNA TH KAMILA | C.O. | COURT NO. 2 | | | | (S ea t No - 18) |
| 5 0 4 | 1743/ 2023 | 05.01.2 023 | ABLAP L- 16636 /2022 | A K MOHANTY | C.O. | COURT NO. 2 | | | | (S ea t No - 18) |
| 5 0 5 | 1744/ 2023 | 05.01.2 023 | OJC- 4583/ 1996 | D SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | WRIT BRANCH-5 | (S ea t No - 32) |
| 5 0 6 | 1745/ 2023 | 05.01.2 023 | WP (C) - 31065 /2020 | M K RATH | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | WRIT BRANCH-8 | (S ea t No - 29) |
| 5 0 7 | 1746/ 2023 | 05.01.2 023 | CMP- 957/2 022 | P.C. MOHANTY | GENE RAL | | | | | (S ea t No - 29) |
| 5 0 8 | 1747/ 2023 | 05.01.2 023 | WP (C) - 36718 /2022 | P K PATRA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 29) |
| 5 0 9 | 1748/ 2023 | 05.01.2 023 | ABLAP L- 16640 /2022 | A.DAS | C.O. | COURT NO. 2 | | | | (S ea t No - 29) |

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| 510 | 1749/2023 | 05.01.2023 | ABLAP L-16645/2022 | UNMESH CHANDRA JENA | C.O. | COURT NO. 2 | | | | (Seat No - 29) |
| 511 | 1750/2023 | 05.01.2023 | WP (C) - 32284/2022 | B BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (Seat No - 29) |
| 512 | 1751/2023 | 05.01.2023 | WP (C) - 36939/2022 | SESADEV BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | WRIT BRANCH-2 | | (Seat No - 7) |
| 513 | 1752/2023 | 05.01.2023 | ABLAP L-16646/2022 | A.K.MIS HRA | C.O. | COURT NO. 2 | | | | (Seat No - 7) |
| 514 | 1753/2023 | 05.01.2023 | TRP (C) - 209/2022 | P K MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2023-01-03 | | | (Seat No - 7) |
| 515 | 1754/2023 | 05.01.2023 | ABLAP L-16647/2022 | UNMESH CHANDRA JENA | C.O. | COURT NO. 2 | | | | (Seat No - 7) |
| 516 | 1755/2023 | 05.01.2023 | TRP (C) - 209/2022 | A K SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2023-01-03 | | | (Seat No - 7) |
| 517 | 1756/2023 | 05.01.2023 | ABLAP L-16649/2022 | NIRANJA N ROUT | C.O. | COURT NO. 2 | | | | (Seat No - 7) |
| 518 | 1757/2023 | 05.01.2023 | TRP (C) - | P K PAL | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (Seat No - 7) |

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| 8 | | | 433/2 022 | | | | | | | t No - 7) |
| 5 1 9 | 1758/ 2023 | 05.01.2 023 | ABLAP L- 16650 /2022 | S.R.PAN I | C.O. | COURT NO. 2 | | | | (S ea t No - 7) |
| 5 2 0 | 1759/ 2023 | 05.01.2 023 | TRP (C) - 433/2 022 | S C SUNDARA | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S ea t No - 7) |
| 5 2 1 | 1760/ 2023 | 05.01.2 023 | ABLAP L- 16652 /2022 | NIRANJA N ROUT | C.O. | COURT NO. 2 | | | | (S ea t No - 7) |
| 5 2 2 | 1761/ 2023 | 05.01.2 023 | TRP (C) - 125/2 016 | R K SAHU | C.O. | COURT NO. 1 | | | | (S ea t No - 7) |
| 5 2 3 | 1762/ 2023 | 05.01.2 023 | TRP (C) - 431/2 022 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | | (S ea t No - 7) |
| 5 2 4 | 1763/ 2023 | 05.01.2 023 | ABLAP L- 16655 /2022 | MOHENDR A DALAI | C.O. | COURT NO. 2 | | | | (S ea t No - 7) |
| 5 2 5 | 1764/ 2023 | 05.01.2 023 | TRP (C) - 247/2 022 | A K MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2023-01-04 | | | (S ea t No - 7) |
| 5 2 6 | 1765/ 2023 | 05.01.2 023 | ABLAP L- 16663 /2022 | JAYAKRI SHNA MOHAPAT RA | C.O. | COURT NO. 2 | | | | (S ea t No - 7) |
| 5 | 1766/ 2023 | 05.01.2 | TRP (C | B.R.SEN | C.O. | COURT | Judgement Dtd. | | | (S |

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| 27 | 2023 | 023 |)- 102/2 022 | APATI | | NO. 8 | 2023-01-04 | | | eat No - 7) |
| 528 | 1767/ 2023 | 05.01.2 023 | ABLAP L- 16664 /2022 | JAYAKRI SHNA MOHAPAT RA | C.O. | COURT NO. 2 | | | | (S eat No - 7) |
| 529 | 1768/ 2023 | 05.01.2 023 | TRP (C)- 461/2 022 | S K PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | M.J.C. | (S eat No - 6) |
| 530 | 1769/ 2023 | 05.01.2 023 | ABLAP L- 16625 /2022 | T R DAS | C.O. | COURT NO. 2 | | | | (S eat No - 6) |
| 531 | 1770/ 2023 | 05.01.2 023 | WP (C) - 35226 /2022 | S SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | WRIT BRANCH-8 | (S eat No - 43) |
| 532 | 1771/ 2023 | 05.01.2 023 | ABLAP L- 16626 /2022 | ARUN KUMAR BUDHIA | C.O. | COURT NO. 2 | | | | (S eat No - 43) |
| 533 | 1772/ 2023 | 05.01.2 023 | CRLMC - 3836/ 2022 | H K DASH | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | CRL.MIS (C RIMINAL MISC-3) | (S eat No - 1) |
| 534 | 1773/ 2023 | 05.01.2 023 | WP (C) - 35543 /2022 | G C JENA | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | | (S eat No - 1) |
| 535 | 1774/ 2023 | 05.01.2 023 | ABLAP L- 16628 /2022 | RATNAKA R SAHOO | C.O. | COURT NO. 2 | | | | (S eat No |

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| 5 3 6 | 1775/ 2023 | 05.01.2 023 | WP (C) - 20566 /2022 | S P SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-01-04 | | | (S ea t No - 1) |
| 5 3 7 | 1776/ 2023 | 05.01.2 023 | WP (C) - 32532 /2022 | B K DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 5 3 8 | 1777/ 2023 | 05.01.2 023 | ABLAP L- 16631 /2022 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 2 | | | | (S ea t No - 1) |
| 5 3 9 | 1778/ 2023 | 05.01.2 023 | WP (C) - 33950 /2022 | B K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 5 4 0 | 1779/ 2023 | 05.01.2 023 | ABLAP L- 16624 /2022 | KEDAR SANKAR SAHU | C.O. | COURT NO. 2 | | | | (S ea t No - 1) |
| 5 4 1 | 1780/ 2023 | 05.01.2 023 | WP (C) - 33956 /2022 | B K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S ea t No - 1) |
| 5 4 2 | 1781/ 2023 | 05.01.2 023 | WP (C) - 32249 /2022 | H K PANDA | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | WRIT BRANCH-2 | (S ea t No - 6) |
| 5 4 3 | 1782/ 2023 | 05.01.2 023 | ABLAP L- 16618 /2022 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 2 | | | | (S ea t No - 6) |
| 5 4 4 | 1783/ 2023 | 05.01.2 023 | WP (C) - 34009 | N MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2023-01-03 | | | (S ea t |

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| 545 | 1784/2023 | 05.01.2023 | ABLAP L-16617/2022 | BYOMAKE SH TRIPATHY | C.O. | COURT NO. 2 | | | | (Seat No - 6) |
| 546 | 1785/2023 | 05.01.2023 | WP (C) - 35258/2022 | J PRADHAN | C.O. | COURT NO. 20 | Order Dtd. 2023-01-03 | | | (Seat No - 6) |
| 547 | 1786/2023 | 05.01.2023 | RPFAM - 327/2022 | R R DAS | C.O. | COURT NO. 20 | Order Dtd. 2023-01-04 | | | (Seat No - 6) |
| 548 | 1787/2023 | 05.01.2023 | ABLAP L-16616/2022 | MADAN DAS | C.O. | COURT NO. 2 | | | | (Seat No - 6) |
| 549 | 1788/2023 | 05.01.2023 | OJC-7009/1998 | JJ BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (Seat No - 6) |
| 550 | 1789/2023 | 05.01.2023 | ABLAP L-16597/2022 | MANAS RANJAN BADAJENA | C.O. | COURT NO. 2 | | | | (Seat No - 6) |
| 551 | 1790/2023 | 05.01.2023 | WP (C) - 272/2009 | P C MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | WRIT BRANCH-3 | (Seat No - 11) |
| 552 | 1791/2023 | 05.01.2023 | WP (C) - 21155/2010 | P K PANI | C.O. | COURT NO. 22 | Order Dtd. 2023-01-03 | | | (Seat No - 11) |

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| 5 5 3 | 1792/ 2023 | 05.01.2 023 | ABLAP L- 16593 /2022 | P.K.DAS H | C.O. | COURT NO. 2 | | | | (S ea t No - 11) |
| 5 5 4 | 1793/ 2023 | 05.01.2 023 | WP (C) - 29050 /2022 | S C SUNDARA | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 5 5 | 1794/ 2023 | 05.01.2 023 | ABLAP L- 16592 /2022 | M R SAHOO | C.O. | COURT NO. 2 | | | | (S ea t No - 11) |
| 5 5 6 | 1795/ 2023 | 05.01.2 023 | WP (C) - 29050 /2022 | RANJAN DAS | C.O. | COURT NO. 22 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 5 7 | 1796/ 2023 | 05.01.2 023 | ABLAP L- 16591 /2022 | M R SAHOO | C.O. | COURT NO. 2 | | | | (S ea t No - 11) |
| 5 5 8 | 1797/ 2023 | 05.01.2 023 | ABLAP L- 16589 /2022 | S.R.PAT TANAİK | C.O. | COURT NO. 2 | | | | (S ea t No - 11) |
| 5 5 9 | 1798/ 2023 | 05.01.2 023 | ABLAP L- 16588 /2022 | HRUDANA NDA MOHAPAT RA | C.O. | COURT NO. 2 | | | | (S ea t No - 11) |
| 5 6 0 | 1799/ 2023 | 05.01.2 023 | ABLAP L- 16587 /2022 | M R SAHOO | C.O. | COURT NO. 2 | | | | (S ea t No - 11) |

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| 5 6 1 | 1800/ 2023 | 05.01.2 023 | BLAPL - 11877 /2022 | U C JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-01-05 | | BAIL- 2 (CRMINAL MISC-2) | (S ea t No - 11) |
| 5 6 2 | 1801/ 2023 | 05.01.2 023 | ABLAP L- 16581 /2022 | J PRADHAN | C.O. | COURT NO. 2 | | | | (S ea t No - 11) |
| 5 6 3 | 1802/ 2023 | 05.01.2 023 | WP (C) - 36217 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 6 4 | 1803/ 2023 | 05.01.2 023 | WP (C) - 36222 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 6 5 | 1804/ 2023 | 05.01.2 023 | WP (C) - 35088 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-02 | | | (S ea t No - 11) |
| 5 6 6 | 1805/ 2023 | 05.01.2 023 | WP (C) - 35098 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-02 | | | (S ea t No - 11) |
| 5 6 7 | 1806/ 2023 | 05.01.2 023 | ABLAP L- 16579 /2022 | S. K. GIRI | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 | 1807/ 2023 | 05.01.2 023 | WP (C) | L K | C.O. | COURT | Order Dtd. | | | (S |

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| 6 8 | 2023 | 023 | - 35094 /2022 | NAYAK | | NO. 3 OLD | 2023-01-02 | | | ea t No - 11) |
| 5 6 9 | 1808/ 2023 | 05.01.2 023 | ABLAP L- 16578 /2022 | BALARAM SINGH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 7 0 | 1809/ 2023 | 05.01.2 023 | WP (C) - 35095 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-02 | | | (S ea t No - 11) |
| 5 7 1 | 1810/ 2023 | 05.01.2 023 | WP (C) - 36221 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 7 2 | 1811/ 2023 | 05.01.2 023 | ABLAP L- 16577 /2022 | BALARAM SINGH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 7 3 | 1812/ 2023 | 05.01.2 023 | ABLAP L- 16576 /2022 | BALARAM SINGH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 7 4 | 1813/ 2023 | 05.01.2 023 | WP (C) - 36220 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 7 5 | 1814/ 2023 | 05.01.2 023 | ABLAP L- 16575 /2022 | S. K. SINGH | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |

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| 5 7 6 | 1815/ 2023 | 05.01.2 023 | ABLAP L- 16571 /2022 | SIVANAN DA SAMAL | C.O. | COURT NO. 2 | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 7 7 | 1816/ 2023 | 05.01.2 023 | WP (C) - 36218 /2022 | L.K.NAY AK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 7 8 | 1817/ 2023 | 05.01.2 023 | ABLAP L- 16077 /2022 | A. K. BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 7 9 | 1818/ 2023 | 05.01.2 023 | WP (C) - 36213 /2022 | L.K.NAY AK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 8 0 | 1819/ 2023 | 05.01.2 023 | ABLAP L- 14976 /2022 | S. K. BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 8 1 | 1820/ 2023 | 05.01.2 023 | WP (C) - 36215 /2022 | L K NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2023-01-03 | | | (S ea t No - 11) |
| 5 8 2 | 1821/ 2023 | 05.01.2 023 | ABLAP L- 14925 /2022 | R. R. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 8 | 1822/ 2023 | 05.01.2 023 | WP (C) - | L K NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2023-01-02 | | | (S ea |

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| 3 | | | 35090 /2022 | | | OLD | | | | t No - 11) |
| 5 8 4 | 1823/ 2023 | 05.01.2 023 | ABLAP L- 14909 /2022 | LAXMI CHARAN BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 8 5 | 1824/ 2023 | 05.01.2 023 | ABLAP L- 14965 /2022 | S. K. BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2022-12-09 | | | (S ea t No - 11) |
| 5 8 6 | 1825/ 2023 | 05.01.2 023 | ABLAP L- 14895 /2022 | JADUNAT H PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 8 7 | 1826/ 2023 | 05.01.2 023 | ABLAP L- 14884 /2022 | JADUNAT H PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 8 8 | 1827/ 2023 | 05.01.2 023 | ABLAP L- 14207 /2022 | SIBA PRASAD SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2022-11-09 | | | (S ea t No - 11) |
| 5 8 9 | 1828/ 2023 | 05.01.2 023 | ABLAP L- 13620 /2022 | R.K.MAL LICK | C.O. | COURT NO. 2 | Order Dtd. 2022-11-23 | | | (S ea t No - 11) |
| 5 9 0 | 1829/ 2023 | 05.01.2 023 | CRLMC - 3263/ 2022 | J.P.KAR | C.O. | COURT NO. 12 | Order Dtd. 2023-01-02 | | | (S ea t No - 11) |

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| 5 9 1 | 1830/ 2023 | 05.01.2 023 | WP (C) - 30707 /2022 | R.K. BARIK | C.O. | COURT NO. 6 | Order Dtd. 2023-01-04 | | | (S ea t No - 11) |
| 5 9 2 | 1831/ 2023 | 05.01.2 023 | WP (C) - 87/20 23 | D.NAYAK | C.O. | COURT NO. 20 | | | WRIT BRANCH-6 | (S ea t No - 35) |

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